

(d) Appropriate remedial measures are being taken to get over these difficulties and expedite the commissioning of the project. Among other things, the Suppliers are also required to remedy or replace the defective machinery and equipments concerned.

Issue of Supplements to India Code Volumes

165. SHRI R. P. ULAGANAMBI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the steps Government have taken to bring India Code Volumes up-to-date by issuing supplements thereto at regular intervals; and

(b) whether any specific periodicity has been decided upon within which supplements to the Code would be brought out and made available to the public.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): (a) and (b). The feasibility of printing the Replacement Series to India Code Volumes at regular intervals is being examined in consultation with the authorities responsible for the printing of Government publications. No final decision has so far been taken in the matter.

Construction of Power Plants in Tamil Nadu

166. SHRI R. P. ULAGANAMBI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the number of plants being constructed in the State of Tamil Nadu with the help of Central Government at present; and

(b) the total assistance given by the Central Government to each of the projects?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA):

(a) There is one Central Sector power project, namely Kalpakkam Atomic Power Station, which is currently under construction in the State of Tamil Nadu.

(b) The entire expenditure, estimated at Rs. 147.73 crores is being borne by the Centre.

Report of Committee of State Power Ministers

167. SHRI R. P. ULAGANAMBI: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Committee of the State Power Ministers headed by Shri N. D. Tewari has submitted its report to Government;

(b) if so, the main findings and recommendations made by the committee; and

(c) whether a copy thereof would be laid on the Table?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA):

(a) No, Sir.

(b) and (c). Do not arise.

ईराक और सि. सि. इ. भा. रेलवे रेलवे ने तकनीकी सहायता की मांग

168. श्री ए. ए. इ. ए. पु. सि. :
श्री सि. रेलवे विभागों से :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ईराक और सि. सि. ने भारतीय रेलवे से तकनीकी सहायता की मांग की है; और